NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 60(ND)16 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09,2016

NAME OF THE COMPANY: M/s. Vandana Goswami V/s. M/s. Sneh Bihari State Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO NAME DESIGNATION REPRESENTATION SIGNATURE

1. M. Vikender Gando, Sr. Adv.

2. M. S.K. Griei, Adv.

3. M. Tarun Mehto, Adv.

4. Hs Chelly Khanna, Adv.

ORDER

Learned counsel for the respondent is present. None for the petitioners. List on 19.09.2016 for arguments.

(R.Varadharajan) Member (Judicial)

SdI

(Maharaj Krishan Hanjura) Member (Judicial)

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